NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CA (CAA) No.14/Chd/Pb/2017

In the matter of:

Sections 230 and 232 of the Companies Act, 2013:

In the matter of:

Shivam Portfolio Management Pvt. Ltd.

....Applicant No.1/Transferor Company.

And

Madhav Udyog Private Limited.

....Applicant No.2/Transferee Company.

Present: Mr.Karanveer Jindal, Advocate with Mr.M.G.Jindal,

Practicing Company Secretary for the Applicant-

Companies.

The Hon'ble Member (Judicial) is on leave, hence the

matter is adjourned to 22.09.2017.

Sd/-Court Officer

September 14, 2017.